NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.209/2016 RT CP (IB) No.58/Chd/CHD/2017

Visa Drugs & Pharmaceuticals Pvt.Ltd. ...Petitioner

Vs.

M/s Swan Aluminiums Pvt. Ltd. ...Respondent

Present: Mr. Yash Pal Gupta, Advocate for petitioner

Mr. Prateek Gupta, Advocate for respondent

Mr. Harish Taneja, Company Secretary (IRP) in person.

The Hon'ble Member(Judicial) is on leave, hence the matter is adjourned to 18.09.2017.

Sd/-

Court Officer

September 14, 2017